

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 298/TT/2013

Date: 9.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject : Approval of Transmission Tariff of 02 Nos. 400kV Line Bays at 400kV Ranchi S/s for Raghunathpur TPS- Ranchi Transmission line under Common Scheme for 765kV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common Scheme for network for WR and Import by WR and Import by WR from ER and from NER/SR/WR via ER

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 24.12.2013:-

1. The period of delay on account of "Disturbance due to Maoist Activities" along with documentary evidence;
2. Detailed reason for cost variation of 335.8 % in "Site Preparation" as per Form 5B (Page No. 58);
4. Reason/ approval for over estimation of FR cost as compared to the estimated completion cost;
5. Data for benchmarking;
6. Complete details (list of deferred liabilities and work) of payments (The petitioner has claimed add-cap for ₹ 101.18 lakh on account of balance and retention payment).

Yours faithfully,
Sd/-
(P. K. Sinha)
Asst. Chief (Legal)